

pertaining to the Ministry of Chemicals and Fertilizers; and

(v) Statement showing Final Action Taken by the Government on the recommendations contained in Chapter I of the Thirty-First Report (Seventeenth Lok Sabha) of the Committee on Action Taken by the Government on the Observations/Recommendations contained in the Twenty-First Report (Seventeenth Lok Sabha) on ‘Measures undertaken to secure representation of OBCs in Employment and for their welfare in Employees’ State Insurance Corporation’ pertaining to the Ministry of Labour and Employment.

**MOTION FOR ELECTION TO THE COURT OF THE ALIGARH MUSLIM
UNIVERSITY**

शिक्षा मंत्री (श्री धर्मेन्द्र प्रधान): महोदय, मैं निम्नलिखित प्रस्ताव उपस्थित करता हूँ :—

"कि अलीगढ़ मुस्लिम विश्वविद्यालय अधिनियम, 1920 से संलग्न अलीगढ़ मुस्लिम विश्वविद्यालय के परिनियमों के परिनियम 14(2) के साथ पठित परिनियम 14(1)(xxiv) के अनुसरण में, यह सभा, उस रीति से, जैसा सभापति निदेश दें, सभा के सदस्यों में से एक सदस्य को अलीगढ़ मुस्लिम विश्वविद्यालय की कोर्ट का सदस्य होने के लिए निर्वाचित करने की कार्यवाही करे।"

STATEMENT BY MINISTER

**STATUS OF IMPLEMENTATION OF RECOMMENDATIONS/ OBSERVATIONS
CONTAINED IN THE 57TH REPORT OF THE DEPARTMENT-RELATED
PARLIAMENTARY STANDING COMMITTEE ON COMMUNICATIONS AND
INFORMATION TECHNOLOGY**

**THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT; AND THE
MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR. CHANDRA
SEKHAR PEMMASANI):** Sir, I make a statement regarding Status of implementation
of recommendations/ observations contained in the 57th Report of the Department-
related Parliamentary Standing Committee on Communications and Information
Technology on ‘Department of Posts — Initiatives and Challenges 2023-24’
pertaining to the Department of Posts.